NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1481/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02,2018

NAME OF THE PARTIES:

CHT (India) Pvt. Ltd.

v/s.

Bombay Rayon Fashion Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

The Counsel for the Petitioner as well as the Corporate Debtor are present.

Since the parties are in the mood of getting the dispute resolved, list this matter on 21.02.2018 for reporting settlement, if any, on the next date of hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKAŚH KUMAR

Member (Judicial)